

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-11-2023 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/232(CHE)2022
NAME OF THE PETITIONER : IDBI Bank Limited
NAME OF THE RESPONDENT(S) : S. Naveen Chandra
UNDER SECTION : Sec 95 of IBC, 2016

ORDER

None appears for the Petitioner.

In view of the pendency of the matter before the Hon'ble Supreme Court in case
no.WP(C)/510/2022, Sanjay Singal &Anr Vs Union of India &Ors, post this
matter on 18.12.2023 for further hearing.


RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)

ss


JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)